

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

O.A. NO: 437/2005 THIS, THE 5th DAY OF SEPTEMBER, 2005.

HON'BLE SHRI SHANKAR RAJU MEMBER (J)

HON'BLE SHRI S.P. ARYA MEMBER (A)

S. K. Upadhyay son of Sri R. N. Upadhyay, presently working as Junior Engineer (Electric-I), Train Lighting Department, Northern Railway, Sultanpur.

Applicant.

By Advocate Shri A. P. Singh.

Versus

1. Union of India, through Secretary Ministry of Railways New Delhi.
2. Divisional Railway Manager, Northern Railway, Lucknow.
3. Senior Divisional Electrical Engineer, Northern Railway, Lucknow.
4. Senior Divisional Personal Officer, Northern Railway, Lucknow.
5. Khand Abhiyanta (Vidyut), Northern Railway, Sultanpur.

Respondents

By Advocate Shri Q. H. Rizvi.

ORDER (ORAL)

BY HON'BLE SHRI SHANKAR RAJU MEMBER(J)

Though the applicant maintains that he has performed his duties but he has not been paid his salary. A representation preferred on 10.3.2005 is still to be responded to.

2. O.A. stands disposed of with the direction to the respondents to decide the representation of the applicant regarding payment of his salary by the reasoned and speaking order within a period of one month from the date of receipt of this order.
3. If applicant is still aggrieved, it is open to him to take recourse to the appropriate proceedings in accordance with law. No costs.


(S.P. ARYA)

MEMBER(A)

HLS


(SHANKAR RAJU)

MEMBER(J)